NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: IA/218/2017

IN

PETITION NUMBER

: CP/467/IB/CB/2017

NAME OF THE PETITIONER(S)

: MANGALAM COTTON INDUSTRY & 24 ORS

NAME OF THE RESPONDENT(S)

: G.V. RAVI KUKMAR, IRP

UNDER SECTION

: SEC 10

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) ANANT MERATHIA COUNSEL JOS PETITIONERS (mandre)
Aprilicante (oper. (reditor) Comme for Respondente & Chamere

ORDER

Counsel for RP present. Counsel for the Applicants, Operational Creditors present. The time period for submission of the documents by the Operational Creditors (25 in numbers) is extended till 11.12.2017. In relation to the information about the bank accounts, the Operational Creditors are directed to provide the bank statements and affidavit to the effect that those bank accounts were used for the purpose of business with the Corporate Debtor. Accordingly, the RP is directed to consider the claim based on the documents supplied or to be supplied by the Operational Creditors. Put up on 11.12.2017 at 10.30 A.M.

> -sd -MEMBER (JUDICIAL)

ghk